### GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

#### LOK SABHA UNSTARRED QUESTION NO.388 TO BE ANSWERED ON THE 1<sup>ST</sup> DECEMBER, 2015

## DROUGHT ASSISTANCE

388. SHRI M. RAJA MOHAN REDDY: SHRI NANA PATOLE: PROF. RAVINDRA VISHWANATH GAIKWAD: SHRI SADASHIV LOKHANDE: SHRI RABINDRA KUMAR JENA: SHRI SATAV RAJEEV: SHRI ASADUDDIN OWAISI: SHRI TAMRADHWAJ SAHU: SHRI P.C. MOHAN: SHRI VISHNU DAYAL RAM: SHRI GANESH SINGH: SHRI SATISH KUMAR GAUTAM: SHRI ABHISHEK SINGH: SHRI BHAIRON PRASAD MISHRA: SHRI JOSE K. MANI: SHRI NISHIKANT DUBEY: SHRI DHANANJAY MAHADIK: DR. HEENA VIJAYKUMAR GAVIT: SHRI KAPIL MORESHWAR PATIL: SHRI NAGAR RODMAL: SHRI ANOOP MISHRA: SHRI KANWAR SINGH TANWAR: SHRI DALPAT SINGH PARASTE: KUMARI SHOBHA KARANDLAJE: SHRI R. DHRUVA NARAYANA: SHRI VENKATESH BABU T.G.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the drought affected districts of various States in the country during the last three years and the current year, State-wise along with the estimated monetary loss due to these droughts during the said period;

(b) whether the Central team has visited the drought affected States during the said period, if so, the outcome thereof;

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(c) whether the Government has prepared any contingency plan to tackle the drought situation in the country, if so, the details thereof, State-wise;

(d) whether the Government has provided compensation, diesel subsidy and other rebates to the farmers of drought affected States, if so, the details thereof; and

(e) the details of the allocation made and released by the Union Government to various drought affected States during the last three years and current year, Statewise?

#### ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

(a) & (b): State Governments initiate necessary relief measures to farmers in the wake of drought from State Disaster Response Fund (SDRF) which is readily available with them. Additional financial assistance to State Government, over and above SDRF, is considered from National Disaster Response Fund (NDRF) on receipt of relief memoranda from State Governments and in accordance with extant norms and procedures.

Inter-Ministerial Central Team (IMCT) visited the affected districts and recommended central financial assistance. The details of financial assistance approved State-wise by the Government of India from National Disaster Response Fund (NDRF) for the last three years and the current year are at **Annexure-I**.

(c): Central Research Institute of Dryland Agriculture (CRIDA), in collaboration with State Agricultural Universities has prepared contingency plans for 600 districts for implementing location specific interventions to sustain agriculture production in the eventuality of any extreme climatic events. Details of district-wise contingency plan are at **Annexure-II**.

(d) & (e): Government has taken several measures to meet the challenge of drought/drought like situation in the country.

Besides others measures and provision of funds under SDRF as also NDRF, the following interventions have been made in the wake of deficient rainfall as per Indian Meteorological Department (IMD) forecast of below average monsoon:

- a) Implementation of Diesel Subsidy Scheme for protective irrigation of crops;
- Enhancement of ceiling on seed subsidy to partially recompense the farmer for the additional expenditure incurred in resowing and/or purchasing appropriate varieties of seeds;

- c) Implementation of interventions on perennial horticulture crops under Mission for Integrated Development of Horticulture (MIDH);
- d) Implementation of Additional Fodder Development Programme (AFDP) as a subscheme of Rashtriya Krishi Vikas Yojana (RKVY).

States have been advised to ensure availability of short duration and drought tolerant varieties of seeds so as to be in a position to supply them to farmers in case such a need arises. All State Governments have also been advised to initiate advance remedial action e.g. constructing water harvesting structures under MGNREGA and other such schemes, promoting agronomic practices for moisture conservation, promoting cultivation of less water consuming crops and restoring irrigation infrastructure by desilting canals, energizing tube-wells, replacing/repairing faulty pumps, etc.

## **Annexure-I**

## Lok Sabha Unstarred Question No.388 to be answered on 1.12.2015

# Statement indicating assistance sought by the State Government and assistance approved from the National Disaster Response Fund (NDRF) for drought of 2012-13, 2013-14, 2014-15 & 2015-16

(Rs. in crores)

SI.	State	State Drought of 2012-13		Drought of 2013-14		Drought of 2014-15		Drought of 2015-16	
No.		Assistance	Assistance	Assistance	Assistance	Assistance	Assistance	Assistance	Assistance
		sought	approved	sought	approved	sought	approved	sought	approved
1.	Andhra	1090.78	142.97	638.09	254.54	1532.00	237.51	-	-
	Pradesh								
2.	Bihar			12564.04	931.87	-	-	-	-
3.	Chhattisgarh		-		-	-	-	6093.79	0
4.	Gujarat	7357.54	864.71		-	-	-	-	-
5.	Haryana	-	-		-	4829.25	168.87	-	-
6.	Karnataka	7672.40	526.06	778.06	226.57	779.20	200.85	3830.84	1540.20
7.	Kerala	1996.07	62.61	-	-	-	-	-	-
		532.78	107.89						
8.	Madhya	-	-	-	-	-	-	4220.39	#
	Pradesh								
9.	Maharashtra	3232.15	778.09	-	-	6013.28	1962.99	4002.82	#
		1801.32	1036.98						
10.	Odisha	-	-	-	-	-	-	1687.56	#
11.	Rajasthan	1107.99	320.64	-	-	-	-	-	
12.	Tamil Nadu	19665.13	624.69	-	-	-	-	-	
13.	Uttar Pradesh	-	-	-	-	4819.49	777.34	2057.79	#

@ - proposal has been sent to Ministry of Home Affairs (MHA) for High Level Committee (HLC) consideration

# -Proposals are at various stages of processing.

## Annexure-II

## DISTRICT LEVEL AGRICULTURAL CONTINGENCY PLANS

	NO. OF DISTRICTS FOR				
	WHICH CONTINGENCY				
OTATE	PLAN HAS BEEN				
	PREPARED				
ANDHRA PRADESH	13				
ARUNACHAL PRADESH	14				
ASSAM	22				
BIHAR	38				
CHHATTISGARH	27				
GUJARAT	25				
HARYANA	19				
HIMACHAL PRADESH	12				
JAMMU & KASHMIR	22				
JHARKHAND	24				
KARNATAKA	29				
KERALA	14				
MADHYA PRADESH	50				
MAHARASHTRA	33				
MANIPUR	06				
MEGHALAYA	11				
NAGALAND	08				
ODISHA	30				
PUNJAB	19				
RAJASTHAN	33				
SIKKIM	04				
TAMIL NADU	31				
TELANGANA	09				
TRIPURA	01				
UTTARAKHAND	13				
UTTAR PRADESH	75				
WEST BENGAL	18				
TOTAL	600				